

ITEM NO.7

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).19629/2017

JAGBEER SINGH & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 09-07-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. A.K. Singla, Sr. Adv.
Mr. Abhimanyu, Adv.
for Mr. Arvind S. Avhad, AOR

For Respondent(s) Mr. Vishwajit Singh, AOR
Mr. Vijaya Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel
for the respondents, three weeks' time is granted for
filing counter affidavit.

Rejoinder affidavit, if any be filed within two weeks
thereafter.

List next month.

(Sarita Purohit)
Court Master

(Jagdish Chander)
Branch Officer